विमान की व्यवस्था की गई थी तथा उसमें कुछ अदल-बदल भी की गया थी;

(ख) यदि हां, तो विमान में इस अदल-बदल पर और उसे पहले जैसा बनाने पर कितना धन व्यय किया गया था;

(ग) क्या यह भी सच है कि लौटते समय उस विमान में कोई यात्री नहीं आया था; और

(घ) यदि हां, तो उपर्युक्त विमान में कितनी सीटें थीं तथा प्रत्येक सीट के किराये के हिसाब से कुल कितना नुक्सान हुआ है ?

पर्यटन तथा असैनिक-उड्डयन मंत्री (डा० कर्ण सिंह) : (क) से (घ). 1966 में प्रधान मंत्री संयुक्त अरब गणराज्य और यूगोस्लाविया की सरकारी यात्रा पर गयीं । उन्होंने एयर इंडिया की सामान्य अनुसूचित उड़ानों से काहिरा तथा यूगोस्लाविया में पूला की यात्रा की और मास्को से होकर 16 जुलाई को दिल्ली वापस आ गई । पूला पहुचने के लिए उड़ान के सामान्य मार्ग को बदलना पड़ा । इनमें से किसी भी अवसर पर एयर इंडिया द्वारा न तो कोई अदल-बदल की गयी और न कोई अतिरिक्त व्यय ही किया गया । लेकिन, प्रचलित प्रथा के अनुसार, रात भर की उड़ानों के दौरान प्रधान मंत्री के सोने के लिए 'स्लीपर एकोमोडेशन' की व्यवस्था की गयी । इसमें कोई अतिरिक्त व्यय नहीं हुआ ।

खाद्य क्षेत्र

***1511. श्री सिद्धेश्वर प्रसाद :**
श्री राम किशन :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अधिकतर राज्य खाद्य क्षेत्रों के विरुद्ध हैं ;

(ख) क्या राज्यों के मुख्य मंत्रियों तथा खाद्य मंत्रियों के हाल में दिल्ली में हुए सम्मेलन में भी खाद्य क्षेत्रों का विरोध किया गया था; और

(ग) यदि हां, तो खाद्य क्षेत्रों को समाप्त करने के लिये क्या कार्यवाही की जा रही है ?

खाद्य, कृषि, सामुदायिक-विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्ना-साहिब शिन्दे) : (क) जी नहीं ।

(ख) जी नहीं । हाल ही में 6 और 7 जुलाई, 1967 को हुए सम्मेलन में खाद्य क्षेत्रों के प्रश्न पर विचार विमर्श नहीं हुआ था ।

(ग) प्रश्न ही नहीं उठता ।

Issue of Ration in Delhi

***1512. Shri D. C. Sharma:**
Shri Kanwar Lal Gupta:
Shri A. Sreedharan:
Shri Mangalathumadam:
Shri Marandi:
Shri M. L. Sondhi:
Shri Bhogendra Jha:
Dr. M. Santosham:
Shri R. K. Amin:
Shri P. Ramamoorthy:
Shri Gadilingana Gowd:
Shri K. P. Singh Deo:
Shri P. N. Solanki:
Shri Prakash Vir Shastri:
Shri Raghuvir Singh Shastri:
Shri Atam Das:
Shri Ram Gopal Shalwale:
Shri Y. S. Kushwah:
Shri Arjun Singh Bhadoria:
Shri Ram Avtar Sharma:
Shri Shiv Kumar Shastri:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it has been decided to issue ration on a weekly basis in

Delhi to all the ration card holders, irrespective of the fact whether the cards are for monthly or fortnightly quota;

(b) if so, the reasons therefor; and

(c) when the card holders can be expected to get their rations according to their scheduled demands?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes, Sir. As a temporary measure ration card holders are allowed to draw their rations only for a week at a time w.e.f. the 19th July, 1967.

(b) Due to less arrivals of wheat in the ports during the second half of June and the first-half of July, despatches to Delhi had somewhat slowed down with the result that the stocks at Delhi were at a low level.

(c) Stocks are now being received in Delhi from the ports at a faster rate and it is expected that the position will improve very shortly. Thereafter, the former system of issuing rations on monthly, fortnightly and weekly basis according to the option exercised by the ration card holders will be resumed.

Strike threat by D.M.S. employees

***1513. Shri A. Sreedharan:**
Shri Mangalathumadam:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the employees of the Delhi Milk Scheme have threatened to go on an indefinite strike; and

(b) if so, the steps which Government have taken to avert the strike?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): a) and (b). The Delhi Milk Scheme Employees Union had, in a letter dated 14.7.1967, given notice of a general strike from the mid-night of Friday, i.e. 21/22nd July, 1967. An agreement was reached between the Management and the Employees Union in a Conciliation Meeting held on 21.7.1967 and the strike was averted.

Import of French Equipment by I.A.C.

***1514. Shri Gunanand Thakur:**
Shri Madhu Limaye:

Will the Minister of **Tourism and Civil Aviation** be pleased to state:

(a) whether the Indian Airlines Corporation have entered into any contract recently/last year with Frech Companies/firms for the supply of certain equipment such as fork-lift or the like;

(b) whether the outlay on this was about 8 lakh francs;

(c) who negotiated/initiated/approved this contract/agreement/arrangement;

(d) whether this equipment is lying idle and had been found to be of no use to the Indian Airlines Corporation; and

(e) whether any action has been taken against the Officer concerned in this regard?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) I.A.C. purchased 5 Diesel Engine forklifts from France in April, 1967.

(b) Yes, Sir.

(c) The purchase was affected on the basis of a detailed study by senior technical officers of the Corporation.

(d) No, Sir. These are intended to be used, one each at Bombay, Calcutta, Delhi, Madras and Hyderabad. One unit has already been put into operation at Bombay. Steps are in hand to train the staff on the operation, maintenance and overhaul of